

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 583 of 2016 in  
DFR No. 3034 of 2016**

**Dated: 11<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Tamil Nadu Generation & Distribution Corporation Ltd. ...Appellant(s)  
Vs.  
M/s Ambika Cotton Milles Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Kumar Mihir for R.1

**ORDER**

**IA No. 583 of 2016  
*(Appl. for condonation of delay)***

Learned counsel for Respondent No.1 seeks a week's time to file reply. He may file the same on or before 19.01.2017 after serving copy on the other side.

List the matter on **30.01.2017.**

**(I.J. Kapoor)  
Technical Member  
ts/pr**

**(Justice Ranjana P. Desai)  
Chairperson**